

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART 1, SECTION 1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY

PUBLIC NOTICE NO.2 (RE-2000)/1997-2000
NEW DELHI: DATED the 31st March 2000.

In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy 1997-2002, as notified in the Gazette of India Extraordinary, Part II – Section 3 – Sub-section (ii) vide S.O. No.283 (E) Dated 31.3.97, the Director General of Foreign Trade hereby notifies the Handbook of Procedures (Vol.2) (Revised Edition-March 2000) as contained In Annexure to this Public Notice. This shall come into force from 1st April 2000.

This issues in public interest.

Sd/-
(N.L. Lakhanpal)
DIRECTOR GENERAL OF FOREIGN TRADE

Copy to all concerned,

By orders etc.

Sd/-
(Ashutosh Mishra)
Dy.Director General of Foreign Trade